

M/s M.R. Panda
M. U. Nayau

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 536 1994

B.N. Jena Applicant (s)

Versus
Union of Indraprastha Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	12.9.94	Register	D.P.O. of MSOI-2 is filed. H 59/94
2	16.9.94	<p>The learned counsel for the petitioner desires to file some additional papers in support of his application. The same is permitted. The matter may come up thereafter for admission.</p> <p>MEMBER (ADMINISTRATIVE)</p>	In this application up to 19, the applicant has challenged the constitution of Dese. Proceeding.
3	28.9.94	<p>Heard. No grounds to admit. Rejected.</p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>	H 59/94

For Registrar.

DR
Registered with defect
R-4
12/9